OFFICE OF THE COMMISSIONER OF INDUSTRIES
GOVT. OF NCT OF DELHI: CPO BUILDING: KASHMERE GATE: DELHI-110006

NO: F.7 (103)/CETP/2001/CI/351. DATED: 26.03.2001

NOTIFICATION

In exercise of the powers conferred under section 15 of the Delhi Common Effluent Treatment Plant Act, 2000, the Commissioner of Industries, Govt. of National Capital Territory of Delhi hereby delegates the powers exercisable by appropriate authority to Joint Director of Industries (P&R/CETF) to exercise powers conferred on, and perform the functions assigned to appropriate authority under the Delhi Common Effluent Treatment Plant Act, 2000.

By order and in the name of
the Commissioner of Industries

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(R.K. MISHRA)
Deputy Secretary (Industries)

NO: F.7 (103)/CETP/2001/CI/351-360 DATED: 26.03.2001

Copy forwarded to:

1. Secretary to Lt. Governor, Delhi, Raj Niwas, Delhi-54
2. Secretary to Chief Minister, Delhi, Delhi Sectt., Player Bldg. New Delhi
3. Secretary to the Minister of Industries, Player Bldg. New Delhi
4. Secretary GAD, Delhi Sectt., Player Bldg. New Delhi
5. Principal Secretary (Ind.) CPO Building, Kashmere Gate, Delhi-6
6. Secretary (Legislative Assembly) Delhi Sectt., Player Bldg. New Delhi
7. Secretary (Finance) Delhi Sectt., Player Bldg. New Delhi
8. Secretary (Environment) Delhi Sectt., Player Bldg. New Delhi
9. Chairman cum Managing Director, DSIDC, N Block, Bombay Life Bldg., Connaught Place, New Delhi
10. Secretary (Law & Judicial) Deptt. of Law, Justice & Legislative affairs, 5 Shahnath Marg, Delhi-6

(R.K. MISHRA)
DEPUTY secretary (Industries)